

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 6148 of 2019

Pramod Kumar Sharma **Petitioner**
Versus
The State of Jharkhand & others **Respondents**

with

W.P.(C) No. 6156 of 2019

Anirudh Kumar Singh **Petitioner**
Versus
The State of Jharkhand & others **Respondents**

with

W.P.(C) No. 6157 of 2019

Kamta Prasad Ray **Petitioner**
Versus
The State of Jharkhand & others **Respondents**

with

W.P.(C) No. 6536 of 2019

Pawan Kumar **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

with

W.P.(C) No. 299 of 2021

Yogesh Kumar Yadav **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

with

W.P.(C) No. 304 of 2021

Puran Saw **Petitioner**
Versus
The State of Jharkhand & Ors. **Respondents**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

Oral Order

14 / Dated : 20.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocate' Association of the High Court of Jharkhand as they have decided not to appear in the matter for one week due to acute surge in Covid-19 virus.

In such a situation, let these matters be posted on 08.06.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)